

Emigration Agents

372. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) the number of recognised emigration agents as on April 4, 1991, State-wise;

(b) whether any emigration agents have been de-registered or black-listed during 1991-92;

(c) whether any additional emigration agents have been registered during the current year; and

(d) the average number of emigrants handled per agent during 1990-91?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) The number of Recruiting Agents registered with the Ministry of Labour as on 4.4.91 State-wise is given in the attached Statement.

(b) The Emigration Act, 1983, provides for suspension and cancellation of Registration Certificates of erring recruiting agencies. During the years 1991 and 1992 (upto 20.2.92), five Registration Certificates were suspended. No Registration Certificate was cancelled during this period.

(c) During the current (calendar) year 1992 (upto 20.2.92), 28 Registration Certificates have been issued.

(d) The average number of emigrants handled per agent during the year 1990 and 1991 was 82 and 112 respectively.

STATEMENT

S. No.	Name of State/ Union Territory	No of Recruiting Agents registered
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1.	Andhra Pradesh	35
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S. No.	Name of State/ Union Territory	No of Recruiting Agents registered
2.	Bihar	2
3.	Chandigarh	33
4.	Delhi	343
5.	Goa	5
6.	Gujarat	6
7.	Haryana	10
8.	Jammu & Kashmir	2
9.	Karnataka	7
10.	Kerala	35
11.	Madhya Pradesh	1
12.	Maharashtra	896
13.	Orissa	3
14.	Punjab	59
15.	Rajasthan	15
16.	Tamil Nadu	59
17.	Uttar Pradesh	23
18.	West Bengal	6
Total		1540

Concept Paper on National Renewal Fund

373. SHRI MANIKRAO HODLYA
GAVIT:
SHRI ARJUN CHARAN SETHI:
SHRI BAPU HARI CHAURE:

Will the PRIME MINISTER be pleased to state: